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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 1425/88

New Delhi this the 17th day of January, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

All India Central Ground Water Board  
Employees Association represented by  
its Secretary General,  
C.G.O. Building, N.H.IV,  
Faridabad - 121001.

... Applicants

By Advocate Shri K. R. R. Pillai though none appeared

Versus

1. Union of India through  
Secretary, Ministry of Water  
Resources, New Delhi-110001.

2. The Chief Engineer & Member,  
Central Ground Water Board,  
Jam Nagar House, Mansingh Road,  
New Delhi.

3. A. S. Mathur,  
Assistant Administrative Officer,  
Office of the Chairman,  
Central Ground Water Board,  
Krishi Bhawan, New Delhi.

... Respondents

By Advocate Shri K. C. Mittal though none appeared

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath —

None appeared either for the petitioners or for  
the respondents. Since this is an old matter, we  
consider it appropriate to dispose of the same on  
merits.

2. The petitioners have challenged the order  
Annexure-II dated 11.11.1987 promoting respondent No.3  
to the post of Assistant Administrative Officer on

an officiating basis. This is in accordance with the amended statutory rules. The action taken by the respondents being consistent with the statutory rules, we fail to see how the promotion of respondent No.3 can be challenged. This application, therefore, fails and dismissed. No costs.

*Adige*  
( S. R. Adige )  
Member (A)

*Malimath*  
( V. S. Malimath )  
Chairman

/as/